

General Order No. 150 /2020

It is informed to all concerned that the working of **Day Courts** of the Judgeship shall commence **from 29th June, 2020 (Monday)** as per following schedule :-

10:30 AM to 01:00 PM - Physical Court

01:00 PM to 02:00 PM - Sanitization Work

02:00 PM to 04:30 PM - Virtual Court

All the offices shall function from 10:00 AM to 05:00 PM.

Inform all concerned.

Sd/-
District & Sessions Judge,
Vaishali at Hajipur.
-06-2020.

Office of the District & Sessions Judge, Vaishali at Hajipur.

Memo No. 546 /Admn. dated 24 /06/2020.

Copy forwarded to Principal Judge, Family Court / D.D.O., Accounts / Principal Magistrate, J. J. Board / Incharge Administration / District Magistrate, Vaishali at Hajipur / Superintendent of Police, Vaishali at Hajipur / Jail Superintendent, District Jail, Hajipur / P.P., Vaishali at Hajipur / G.P., Vaishali at Hajipur / Secretary, Bar Association / Secretary, Advocate Association, Hajipur for information and needful.

SR
Incharge Administration,
Civil Court, Hajipur.
24 -06-2020.